

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1**

C.P. No.173/241-242/NCLT/AHM/2017

**Coram: Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2020**

**Name of the Company:**

Jignesh Ramesh Patel & Ors.

V/s.

HR Patel Granites Pvt. Ltd. & Ors.

**Section:**

Section 252(3) of the Companies Act 2013.

**ORDER**

Learned Counsel Mr. Shashvata Shukla on behalf of Learned Counsel Mr. Sharvil Majumdar appeared for the Petitioner.

No one appeared for the Respondent.


The pleadings are complete in the matter.

The matter stands adjourned for hearing on 04.01.2021

  
**(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)**

Dated this the 9th day of November, 2020.

vc

  
**(MADAN B GOSAVI)  
MEMBER (JUDICIAL)**